

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)**

**Item No. 16
CP No. 23/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Avadhesh Bhardwaj & Anr.

...Petitioners

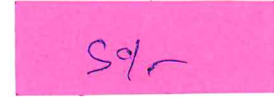
Versus

Home Television Network Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 18.07.2024.

Therefore, the matter is reposted to 20.08.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 18, 2024